BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

MISCELLANEOUS APPLICATION NO. 59 OF 2024

IN

ORIGINAL APPLICATION NO. 56 OF 2024

IN THE MATTER OF:

Saurabh Tiwari — Applicant

Versus

Union of India & Ors. — Respondents

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Date: 09.09.2024
New Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

MISCELLANEOUS APPLICATION NO. 59 OF 2024

IN

ORIGINAL APPLICATION NO. 56 OF 2024

IN THE MATTER OF:

Saurabh Tiwari **Applicant**

Vs.

Union of India & Ors. **Respondents**

REPLY ON BEHALF OF CENTRAL POLLUTION CONTROL BOARD i.e. RESPONDENT NO. 5,

1. That, Hon'ble NGT vide order dated 01.07.2024 and notice dated 16.07.2024 has sought the reply of **Central Pollution Control Board (hereinafter referred as CPCB)** in the instant Original Application. Thereby, the reply is made in succeeding paragraphs.

2. That at the outset, the answering respondent denies all claims, contentions, allegations and averments against it in the above Original Application (OA) contrary to anything stated or submitted in this reply. Nothing in the OA/MA may be deemed to have been accepted or admitted by the answering Respondent for want of a specific denial save any averment which has been expressly admitted hereinafter.

NOTARY PUBLIC R.L. Chaudhary N.C.T. of Delhi Regd. No. 1513 GOVT. OF INDIA

3. That, CPCB is a statutory Board constituted under Section 3 of The Water (Prevention and control of Pollution) Act, 1974. It performs the functions under The Water (Prevention and control of Pollution) Act, 1974, The Air (Prevention and control of Pollution) Act, 1981 and The Environment (Protection) Act, 1986.

4. That, it is humbly submitted that the State Pollution Control Boards/Pollution Control Committees (hereinafter referred as SPCBs/PCCs) have been constituted in States/Union Territories under Water Act, 1974 and under the Air Act and empowered to perform the functions and implement the provisions of these Acts in respect of their territorial Jurisdiction.

5. That as per the original application, the primary grievance is about the water quality of river Ganga in the Sangam city i.e., Prayagraj with reference to the Magh Mela.

SUBMISSIONS BY CPCB, RESPONDENT NO. 5

6. That, with respect to the river Ganga water quality it is submitted as follows,

i. The manual water quality monitoring of river Ganga is carried out at 04 locations under National Water Quality Monitoring Programme (NWMP) in the stretch passing through district Prayagraj, Uttar Pradesh on fortnightly basis by Uttar Pradesh Pollution Control Board (UPPCB).

ii. The 04 locations are namely,

   a. Prayagraj, Rasoolabad
   b. Prayagraj downstream, Sangam
   c. Before confluence with Tamas river &
   d. After confluence with Tamas river, Sirsa

iii. Rasoolabad is the Upstream location in Prayagraj district and After confluence with Tamas river, Sirsa is the Downstream location in Prayagraj district.

iv. The river water quality when assessed for the year 2023 indicates that the entire stretch of river Ganga passing through district

Prayagraj is meeting the primary water quality criteria for outdoor bathing in terms of pH, DO, BOD & FC.

v. The water quality monitoring data of river Ganga in district Prayagraj during 2023 is given below in table:

	pH	**DO (mg/l)**	**BOD (mg/l)**	**FC (MPN / 100 ml)**
Primary water quality criteria standard for outdoor bathing	6.5-8.5	≥5	≤3	≤2500
Monitoring Station name				
Prayagraj, Rasoolabad	7.8-8.4	7.2-9.2	2.7-2.9	450-920
Prayagraj downstream, Sangam	7.8-8.4	7.1-9.1	2.6-3.0	680-930
Before confluence Tamas River at PrachinShivalayaDumdumaGhat	7.7-8.1	7.5-8.7	2.5-2.9	610-780
After confluence Tamas River, Sirsa	7.4-8.4	7.2-8.9	2.6-3.0	610-920

vii. The analysis of water quality data for the year 2024 (Jan-June) indicates that entire stretch of river Ganga passing through district Prayagraj is meeting the primary water quality criteria for outdoor bathing in terms of pH, DO, BOD & FC except for single episodic event of exceedance at Rasoolabad in terms of BOD (3.4 mg/l) & FC (2700 MPN/100 ml) during February 2024.

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viii. The water quality monitoring data of river Ganga in district Prayagraj during 2024 (Jan-June) is given below in table:

	pH	**DO (mg/l)**	**BOD (mg/l)**	**FC (MPN / 100ml)**

Primary water quality criteria standard for outdoor bathing	6.5-8.5	≥5	≤3	≤2500
Monitoring Station name				
Prayagraj, Rasoolabad	8.1-8.5	8.4-12	2.7-3.4	680-2700
Prayagraj downstream, Sangam	8.0.8.4	7.8-12.3	2.6-2.8	680-930
Before confluence Tamas River at Prachin Shivalaya Dumduma Ghat	8.1-8.3	8.2-12	2.6-2.8	450-780
After confluence Tamas River, Sirsa	8.1-8.4	8.2-12.5	2.6-2.9	400-780

7. That, with respect to the Sewage Treatment Plants (STPs), following is submitted:

   i. Prayagraj district in Uttar Pradesh has 10 STPs installed with a designed capacity of 340 MLD.

   ii. During the monitoring carried out in March 2024, all the 10 STPs were found operational with a total utilized capacity of about 410.97 MLD (~120% of designed capacity). Out of 10 STPs, 08 were operating over their designed capacity.

   iii. Treated sewage from all the STPs were found complying with the notified standards of MoEF&CC, whereas if compared with standards prescribed by Hon'ble NGT (in OA No. 1069/ 2018 vide order dated 30.04.2019), only 04 STPs were found complying and 06 STPs were found non-complying w.r.t. one parameter, i.e., Faecal Coliform (against prescribed FC <230 MPN/100ml).

   iv. The details of the 10 STPs are annexed herewith as **Annexure-III.**

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8. That, with respect to the drains discharging in Prayagraj district, following is submitted:

i. As per the latest data available, the monitoring of total 59 drains discharging in Prayagraj district as per the inventory was carried out by CPCB during pre-monsoon 2023 (May 22, 2023 to June 23, 2023). The status of total 59 drains discharging from Prayagraj is annexed herewith as **Annexure IV**.

ii. Out of total 59 drains, 27 drains confluence with River Ganga, 20 drains confluence with River Yamuna and 12 drains confluence with River Mansahaita. The tabular details are as follows:

River	No. of drains	No. of Tapped drains	Total Flow (MLD)	Total BOD Load (TPD)
Ganga	27	12	130.01	6.74
Yamuna	20	8	3.67	0.25
Mansahaita	12	6	26.7	1.10

iii. Out of these 59 drains, 58 drains are domestic drains and carry only domestic wastewater; 01 drain namely GhagharNala, Harshvardhan Nagar is a mixed drain and carry both domestic wastewater and industrial effluent. The analysis of water quality in GhagharNala showed Color-50 Hazen, BOD-36.5 mg/l and COD-135 mg/l.

iv. The analysis of water quality in Maniya Drain (domestic drain) showed Color-100 Hazen, BOD-368 mg/l and COD-582 mg/l which carries domestic sewage from Mungari and nearby areas and cremation wastes. This indicates high contribution of pollution into river Ganga through Maniya Drain. However, other drains of Prayagraj district show the BOD range from 7.6-135 mg/l and COD range from 31.9-300 mg/l.

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v. Interim remedial measures were found adopted in 21 drains, out of which 11 drains confluence with river Ganga, 04 drains confluence with river Yamuna and 06 drains confluence with river Mansahaita. However, non-operational/ non-functional interim remediation measure (bio-remediation system) in 02 drains namely, Nehru Drain/Nehru Park Nala and GhagharNala, Sadiyapur were observed.

9. That, solid waste disposal was observed along the following 14 drains namely,

River Ganga- Sadar Bazar drain, Shivkuti Drain 04, Shivkuti Drain 06, Shankarghat Colony Drain, Shivkuti Drain 07, Rasulabad Drain 01, Chhuhara Mandir Drain 01;

River Yamuna-KarelaBagh Drain, Main GhagharNala, GhagharNala-Harshvardhan Nagar, GhagharNala KatehraDariyabad Drain, Dariyabad Jogighat Meerapur Drain, Dariyabad PipalGhat Drain, ChacharNala;

10. That, high heavy metal concentration was observed in the following 07 drains namely,

River Ganga-Maniya Drain (Hg-0.0124 mg/l), AllenganjNala/ Buxi Bund Nala (Cr-6.22 mg/l), Rasulabad Drain -04 (Fe-6.32 mg/l) and Salori Drain (Fe-57 mg/l)

River Yamuna- KarelaBagh Drain (Fe-7.6 mg/l) and GhagharNala, Sadiyapur (Fe-8.18 mg/l)

River Manshita - Chatnag Drain (Fe-3.85 mg/l)

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11. That, in view of the observations made in drain monitoring data of pre-monsoon 2023, letters were issued to UPPCB on 19.02.2024 and 06.08.2024 regarding high pollution in drains, high heavy metal concentration, inefficient/ non-operational

interim remediation measure observed in drains and solid waste disposal. The letters dated 19.02.2024 and 06.08.2024 are annexed herewith as **Annexure-V.**

12. That, the answering respondent craves leave of the Hon'ble Tribunal to file additional reply, in future, if required.

13. That in the light of the above submissions, it is respectfully submitted that this Answering Respondent, i.e., CPCB, shall abide by any order(s) or direction(s) passed by this Hon'ble Court in the instant OA.

Ajit Kumar Vidyarthi

(A.K. Vidyarthi)
Scientist 'F'
Central Pollution Control Board

NOTARY PUBLIC
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N.C.T. of Delhi
Regd. No. 1513
GOVT. OF INDIA

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
MISCELLANEOUS APPLICATION NO. 59 OF 2024
IN
ORIGINAL APPLICATION NO. 56 OF 2024

IN THE MATTER OF:

Saurabh Tiwari **Applicant**

Vs.

Union of India & Ors. **Respondents**

AFFIDAVIT

I, A.K. Vidyarthi, working as Scientist 'F' in Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi, the Respondent No. 5 in the above matter, do hereby solemnly affirm, declare on oath and state as under:-

1. That I, the deponent herein is authorized representative to represent the Respondent CPCB in the present case, and as such, I am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent and authorized to verify, sign and swear this affidavit on behalf of the Respondent CPCB.

2. That the accompanying reply may be read part and parcel of the present affidavit.

3. That the accompanying reply has been drafted and filed under my instructions and authority the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.

Ajit Kumar Vidyarthi
DEPONENT

NOTARY PUBLIC
R.L. Chaudhary
N.C.T. of Delhi
Regd. No. 1513
GOVT. OF INDIA

ए. के. विद्यार्थी / A. K. Vidyarthi
वैज्ञानिक 'एफ' / Scientist 'F'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
M/o Env. Forest & Climate Change, Govt. of India
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली–110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

VERIFICATION

Verified at New Delhi on this day of 05 SEP 2024 that the contents of the above reply are correct and true on the basis of the records of the case as mentioned in the day-to-day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.

Ajit Kumar Vidyarthi

DEPONENT

NOTARY PUBLIC
R.L. Chaudhary
N.C.T. of Delhi
Regd. No. 1513
GOVT. OF INDIA

ए. क. विद्यार्थी / A. K. Vidyarthi
वैज्ञानिक 'एफ'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
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परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली 110032
Parivesh Bhawan, East Arjun Nagar, Delhi 110032

ATTESTED
NOTARY PUBLIC
GOVT. OF INDIA
05 SEP 2024

ए. क. विद्यार्थी / A. K. Vidyarthi
वैज्ञानिक 'एफ'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
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M/o Env. Forest & Climate Change, Govt. of India
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली 110032
Parivesh Bhawan, East Arjun Nagar, Delhi 110032

Annexure-I

Item No. 05 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 56/2024

Saurabh Tiwari Applicant

Versus

Union of India Respondent

Date of hearing: 18.01.2024

CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER

Applicant: Mr. Saurabh Tiwari, Applicant in Person

ORDER

1. In this original application, applicant has raised the grievance about the quality of water of river Ganga in Sangam city Prayagraj. Submission of the applicant is that Magh Mela is going on in Sangam which will continue up to 08.03.2024 but there are as many as 50 drains which are discharging polluted water after Rasulabad till Sangam on the stretch of 8 kilometers, as a result of which the color of water has changed. He submits that the water is almost blackish. He has not disputed that as many as 10 STP's have been setup but his allegation is that these STP's are not properly working.

2. The OA raises substantial issue relating to compliance of environmental norms.

3. The tribunal is considering the larger issue relating to the pollution in river Ganga in *OA 200/2014 M.C. Mehta Vs. Union of India & Ors.* and the issue of discharge of sewage in river Ganga and Yamuna specially in view of the forthcoming Kumbh Mela in 2024-25 in *OA 310/2022 Kamlesh Singh Vs. State of UP* but having regard to the issue which has been raised in reference to the Magh Mela we deem it proper to dispose of the OA by constituting the joint committee comprising of the Member Secretary, Uttar Pradesh Pollution Control Board (UPPCB) as also the District Magistrate, Prayagraj. The joint committee will ascertain the correct factual position, truthfulness of the allegations made in the OA and take appropriate remedial action.

4. A action taken report will be submitted by the joint committee within a period of two months before the Registrar General of the tribunal by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF and if found necessary the matter will be listed for consideration before the tribunal.

5. OA is accordingly disposed of.

6. A copy of this order, along with a copy of the petition, be forwarded to the Member Secretary, UPPCB and District Magistrate, Prayagraj by email for compliance.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

January 18, 2024
Original Application No. 56/2024
AS.

Item No. 13 Court No. 2

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

M.A. No. 59/2024
In
Original Application No. 56/2024

Saurabh Tiwari Applicant

Versus

Union of India & Ors. Respondent(s)

Date of hearing: 01.07.2024

CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER

ORDER

1. This M.A. has been registered on the basis of report dated 26.04.2024 filed by the RO, UPPCB in pursuance to the directions of the Tribunal dated 18.01.2024 issued in O.A. No. 56/2024.

2. In the OA the applicant had raised grievance about the quality of water of river Ganga in Sangam city Prayagraj with reference to the Magh Mela with the grievance that 50 drains were discharging polluted water after Rasulabad till Sangam on the stretch of 8 kilometers resulting in polluted water in the river.

3. The Tribunal vide order dated 18.01.2024 had formed the joint Committee comprising of Member Secretary, UPPCB as also District Magistrate, Prayagraj and had directed the joint Committee to ascertain the correct factual position, truthfulness to the allegations made in the

OA and take appropriate remedial action and submit an action taken report before the Registrar General.

4. The action taken report submitted by the RO, UPPCB reflects that the water of the river in the relevant stretch is not of drinkable quality for Achman purposes.

5. Issue Notice to the Applicant and the Respondents in the OA. The Office is directed to serve the Respondents.

6. List on 23.09.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

July 01, 2024
M.A. No. 59/2024
In
Original Application No. 56/2024
A

Annexure-III

S. No.	Name of STPs	Treatment Technology	Designed Capacity (MLD)	Utilized capacity (MLD)	Final Discharge	Date of inspection	Effluent Characteristics (Outlet of STP)						Compliance Status as per Hon'ble NGT prescribed standards	Compliance w.r.t. MoEF&CC Standards
							pH	TSS (mg/l)	COD (mg/l)	BOD (mg/l)	Total Nitrogen (mg/l)	FC (MPN/100ml)		
1	29 MLD STP , Salori	FAB	29	40.78	River Ganga	12.03.2024	7.59	12.8	43.9	8.92	3.56	450	Non-complying FC	Complying
2	14 MLD STP Salori (Bakshi Bandh)	SBR	14	14.39	River Ganga	12.03.2024	7.62	3.4	8.05	5	7.11	<1.8	Complying	Complying
3	60 MLD STP, Rajapur	UASB	60	80.03	River Ganga	11.03.2024	8.26	13	47.9	8.88	8.81	780	Non-complying FC	Complying
4	10 MLD STP , Ponghat	BTT followed by ASP	10	12.13	River Ganga	12.03.2024	7.29	18.1	42.8	8.17	7.44	450	Non-complying FC	Complying
5	25 MLD STP , Kodra	BTT followed by ASP	25	28.55	River Ganga	12.03.2024	7.27	8.04	48.3	8.65	7.61	400	Non-complying FC	Complying
6	80 MLD STP , Nani	ASP	80	107.12	River Yamuna	12.03.2024	7.47	8.89	49.8	9.2	4.14	200	Complying	Complying
7	42 MLD STP, Naini 2	FCR	42	38.84	River Yamuna	12.03.2024	7.63	7.29	30.4	7.4	6.18	400	Non-complying FC	Complying
8	50 MLD STP , Numayadhai	BTT followed by ASP	50	59.89	River Ganga	11.03.2024	7.58	12.8	28.2	5	6.85	200	Complying	Complying
9	14 MLD STP Phaphamau	FCR	14	15.14	River Ganga	11.03.2024	7.75	8.2	47.9	9.35	5.29	780	Non-complying FC	Complying
10	16 MLD STP Jhunsi	FCR	16	14.1	River Yamuna	13.03.2024	7.77	2.6	43.6	8.8	2.38	<1.8	Complying	Complying

S. No.	Name of Drain	Towns/ City in Catchment / nearby	Pollution Sources (Domestic/ Mixed/ Industrial)	Confluence to River	Status (Dry/ Flow/ Stagnant)	Tapped/ Untapped	Overflow seen in tapped (Yes/No)	Flow (MLD)	BOD Load (TPD)	pH	Colour (Hazen)	BOD (mg/l)	COD (mg/l)
1	Nehru Drain	Prayagraj	Domestic	River Ganga	Flow	Untapped	-	5.27	0.05	8	60	9.35	31.9
2	Rasulabad-4 Drain	Prayagraj	Domestic	River Ganga	Flow	Untapped	-	57.69	1.44	7.29	30	24.9	94.8
3	Mehdauri Drain	Prayagraj	Domestic	River Ganga	Seepage	Tapped	(seepage)	-	-	-	-	-	-
4	Rasulabad-3 Drain	Prayagraj	Domestic	River Ganga	Flow	Untapped	-	5.83	0.26	7.04	20	44.4	66.1
5	Rasulabad-2 Drain	Prayagraj	Domestic	River Ganga	Flow	Tapped	No	-	-	-	-	-	-
6	Rasulabad-1 Drain	Prayagraj	Domestic	River Ganga	Stagnant	Tapped	No	-	-	-	-	-	-
7	Chuhara Mandir-2 Drain	Prayagraj	Domestic	River Ganga	Flow	Untapped	-	3	0.09	7.64	29	31.6	92.6
8	Chuhara Mandir-1 Drain	Prayagraj	Domestic	River Ganga	Seepage	Tapped	(seepage)	-	-	-	-	-	-
9	Sadanand Ashram Drain	Prayagraj	Domestic	River Ganga	Flow	Untapped	-	0.37	0.01	7.17	30	22.3	40.4
10	Salori Drain	Prayagraj	Domestic	River Ganga	Flow	Untapped	-	16.57	1.31	7.3	40	79.2	217
11	Mavaiya Drain	Prayagraj	Domestic	River Ganga	Stagnant	Untapped	-	Stagnant	-	-	-	-	-
12	Maniya Drain	Prayagraj	Domestic	River Ganga	Flow	Untapped	-	5.22	1.92	7.04	100	368	582
13	Bairagiya Drain	Prayagraj	Domestic	River Ganga	Stagnant	Untapped	-	Stagnant	-	-	-	-	-
14	Sadar Bazar Nala	Prayagraj	Domestic	River Ganga	Flow	Tapped	Yes	0.29	0.01	7.39	50	30.2	73.3
15	Mumfordganj Drain	Prayagraj	Domestic	River Ganga	Dry	Tapped	No	-	-	-	-	-	-

S. No.	Name of Drain	Towns/ City in Catchment / nearby	Pollution Sources (Domestic/ Mixed/ Industrial)	Confluence to River	Status (Dry/ Flow/ Stagnant)	Tapped/ Untapped	Overflow seen in tapped (Yes/No)	Flow (MLD)	BOD Load (TPD)	pH	Colour (Hazen)	BOD (mg/l)	COD (mg/l)
16	Jondhwal Ghat Drain/ Chhuhara Mandir-2	Prayagraj	Domestic	River Ganga	Flow	Untapped	-	0.37	0.01	7.69	50	35.2	83.6
17	Shivkuti Drain No. 1	Prayagraj	Domestic	River Ganga	Flow	Untapped	-	0.07	0.002	7.2	50	25.6	73.6
18	Shivkuti Drain No. 3	Prayagraj	Domestic	River Ganga	Meagre Flow	Untapped	-	FCM (due to meagre flow)	-	-	-	-	-
19	Allenganj Nala / Buxi Bund Nala	Prayagraj	Domestic	River Ganga	Flow	Tapped	Yes	33	1.60	7.31	50	48.4	109
20	Morigate Nala	Prayagraj	Domestic	River Ganga	Flow	Tapped	No	-	-	-	-	-	-
21	Drains of Daraganj Area	Prayagraj	Domestic	River Ganga	Dry	Tapped	No	-	-	-	-	-	-
22	Basna Drain	Prayagraj	Domestic	River Ganga	Flow	Tapped	No	-	-	-	-	-	-
23	Shankar ghat drain	Prayagraj	Domestic	River Ganga	Flow	Untapped	-	0.001	0.0001	7.48	50	68	113
24	Shankar ghat Colony drain	Prayagraj	Domestic	River Ganga	Flow	Untapped	-	0.018	0.0004	7.5	75	24.6	73.3
25	Ponghat Drain	Prayagraj	Domestic	River Ganga	Flow	Tapped	No	-	-	-	-	-	-
26	Kodra Drain	Prayagraj	Domestic	River Ganga	Flow	Tapped	No	-	-	-	-	-	-
27	Lakkar Drain	Prayagraj	Domestic	River Ganga	Flow	Untapped	-	2.31	0.04	7.58	60	18.3	43.2
Total								**130.01**	**6.74**				
1	Arail Drain	Prayagraj	Domestic	River Yamuna	Stagnant	Untapped	-	Stagnant	-	-	-	-	-

S. No.	Name of Drain	Towns/ City in Catchment / nearby	Pollution Sources (Domestic/ Mixed/ Industrial)	Confluence to River	Status (Dry/ Flow/ Stagnant)	Tapped/ Untapped	Overflow seen in tapped (Yes/No)	Flow (MLD)	BOD Load (TPD)	pH	Colour (Hazen)	BOD (mg/l)	COD (mg/l)
2	Sasurkhaderi River/Drain	Prayagraj	Domestic	River Yamuna	Flow	Tapped	Yes	FCM (due to unapproachable site condition)	-	7.34	40	33.8	99.6
3	Karela Bagh Drain	Prayagraj	Domestic	River Yamuna	Flow	Untapped	-	0.38	0.01	7.05	20	31	91.9
4	Main Ghaghar Nala	Prayagraj	Domestic	River Yamuna	Flow	Tapped	No	-	-	-	-	-	-
5	GhagharNala, Sadiyapur Drain	Prayagraj	Domestic	River Yamuna	Flow	Untapped	-	1.42	0.17	7.05	50	121	280
6	Ghaghar Nala Harshvardhan Nagar	Prayagraj	Mixed	River Yamuna	Flow	Untapped	-	1.42	0.05	7.07	50	36.5	135
7	Ghaghar Nala, Katehra Dariyabad	Prayagraj	Domestic	River Yamuna	Flow	Untapped	-	0.38	0.01	7.12	40	32.8	117
8	Dariyabad Kakahraghat Drain Meerapur	Prayagraj	Domestic	River Yamuna	Flow	Untapped	-	0.068	0.005	7.19	100	68	188
9	Dariyabad Jogighat Drain Meerapur	Prayagraj	Domestic	River Yamuna	Meagre Flow	Untapped	-	FCM (due to meagre flow)	-	-	-	-	-

S. No.	Name of Drain	Towns/ City in Catchment / nearby	Pollution Sources (Domestic/ Mixed/ Industrial)	Confluence to River	Status (Dry/ Flow/ Stagnant)	Tapped/ Untapped	Overflow seen in tapped (Yes/No)	Flow (MLD)	BOD Load (TPD)	pH	Colour (Hazen)	BOD (mg/l)	COD (mg/l)
10	Dariyabad Pipalghat Drain	Prayagraj	Domestic	River Yamuna	Meagre Flow	Untapped	-	FCM (due to meagre flow)	-	-	-	-	-
11	Chachar Nala	Prayagraj	Domestic	River Yamuna	Seepage & stagnant	Tapped	No	-	-	-	-	-	-
12	Drainat Gate No.9	Prayagraj	Domestic	River Yamuna	Flow	Untapped	-	FCM (due to unapproachable site conditions)	-	7.28	30	32.4	98.5
13	Drainat Gate No.13	Prayagraj	Domestic	River Yamuna	Dry	Tapped	No	-	-	-	-	-	-
14	Fort DrainNo.1	Prayagraj	Domestic	River Yamuna	Dry	Untapped (Dry)	-	Dry	-	-	-	-	-
15	Fort DrainNo.2	Prayagraj	Domestic	River Yamuna	Dry	Untapped (Dry)	-	Dry	-	-	-	-	-
16	Mahewa Ghat Drain no.1	Prayagraj	Domestic	River Yamuna	Flow	Tapped	No	-	-	-	-	-	-
17	Mahewa Ghat Drain no.2	Prayagraj	Domestic	River Yamuna	Flow	Tapped	No	-	-	-	-	-	-
18	Emergency Outfall Drain	Prayagraj	Domestic	River Yamuna	Dry	Untapped (Dry)	-	Dry	-	-	-	-	-
19	Arail Drain No. 2 (Kharkauni drain)	Prayagraj	Domestic	River Yamuna	Dry	Tapped	No	-	-	-	-	-	-

S. No.	Name of Drain	Towns/ City in Catchment / nearby	Pollution Sources (Domestic/ Mixed/ Industrial)	Confluence to River	Status (Dry/ Flow/ Stagnant)	Tapped/ Untapped	Overflow seen in tapped (Yes/No)	Flow (MLD)	BOD Load (TPD)	pH	Colour (Hazen)	BOD (mg/l)	COD (mg/l)
20	Sachcha Baba Ashram Drain	Prayagraj	Domestic	River Yamuna	Dry	Tapped	No	-	-	-	-	-	-
Total								**3.67**	**0.25**				
1	Chatnag Drain	Prayagraj	Domestic	River Mansahaita	Flow	Tapped	Yes	26.56	1.09	7.26	30	41.2	66.2
2	Jhunsi Drain	Prayagraj	Domestic	River Mansahaita	Flow	Tapped	No	-	-	-	-	-	-
3	Augharwa Nala	Prayagraj	Domestic	River Mansahaita	Meagre Flow	Untapped	-	FCM (due to meager flow)	-	-	-	-	-
4	Bhole Mandir Nala	Prayagraj	Domestic	River Mansahaita	Meagre Flow	Untapped	-	FCM (due to meager flow)	-	-	-	-	-
5	Gangoli Shivala Nalla-01	Prayagraj	Domestic	River Mansahaita	Meagre Flow	Untapped	-	FCM (due to meager flow)	-	-	-	-	-
6	Gangoli Shivala Nalla-02/ Shavitri Nagar Bazar-2	Prayagraj	Domestic	River Mansahaita	Flow	Untapped	-	FCM (due to meager flow)	-	7.44	70	13.8	53.5
7	Shavitri Nagar Nalla	Prayagraj	Domestic	River Mansahaita	Flow	Untapped	-	0.07	0.009	7.05	50	135	300
8	Shastri Bridge Nala	Prayagraj	Domestic	River Mansahaita	Flow	Untapped	-	0.07	0.001	7.54	40	7.6	37.4

S. No.	Name of Drain	Towns/ City in Catchment / nearby	Pollution Sources (Domestic/ Mixed/ Industrial)	Confluence to River	Status (Dry/ Flow/ Stagnant)	Tapped/ Untapped	Overflow seen in tapped (Yes/No)	Flow (MLD)	BOD Load (TPD)	pH	Colour (Hazen)	BOD (mg/l)	COD (mg/l)
9	Triveni Marg Nala-01	Prayagraj	Domestic	River Mansahaita	Dry	Tapped	No	-	-	-	-	-	-
10	Triveni Marg Nala-02	Prayagraj	Domestic	River Mansahaita	Dry	Tapped	No	-	-	-	-	-	-
11	Ulta Kila Darin-01	Prayagraj	Domestic	River Mansahaita	Dry	Tapped	No	-	-	-	-	-	-
12	Ulta Kila Darin-02	Prayagraj	Domestic	River Mansahaita	Dry	Tapped	No	-	-	-	-	-	-
							Total	**26.7**	**1.10**				

FCM= Flow could not be measured

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

Speed Post/E-mail

F. No.: PJ/2/2022-WQM-II-HO-CPCB-HO **Date: February 19, 2024**

To,

Member Secretary,
Uttar Pradesh Pollution Control Board,
Building No. TC-12 V, Vibhuti Khand,
Gomti Nagar, Lucknow - 226010,
Uttar Pradesh

Sub: Pollution in drains discharging into rivers Ganga and its tributaries in state of Uttar Pradesh-reg.

Sir,

Central Pollution Control Board (CPCB) along with Uttar Pradesh Pollution Control Board (UPPCB) carried out post-monsoon monitoring of 330 drains discharging into River Ganga and its tributaries namely Kali-East, Ramganga, Kosi, Pandu, Yamuna, Varuna, Moorwa, Jargo, Ozhla, and Manshaita from May 01, 2023 to Sep 04, 2023. Based on monitoring data following observations are made:

- High pollution in terms of color, BOD and COD was observed in 11 drains namely City Jail drain, Unnao (COD-570 mg/l), Bhairoghat Drain, Farrukhabad (Color-250 Hazen), Dabka Drain, Kanpur (Color-150 Hazen, BOD-212 mg/l & COD-476 mg/l), Manaiya Drain, Prayagraj (BOD-368 mg/l & COD-582 mg/l), Ramnagar Drain, Varanasi (Color-250 Hazen, BOD-240 mg/l & COD-384 mg/l), Sunder Ghat drain, Mirzapur (COD-506 mg/l) and Theri Ghat Bazar Drain, Ghazipur (BOD-336 mg/l & COD-935 mg/l), Slaughter house drain, Meerut (BOD-355 mg/l & COD-882 mg/l) and Lalbagh drain (BOD-401 mg/l & COD-1218 mg/l), Nawabpura drain-1 (COD-572 mg/l), Nawabpura drain-2 (COD-569 mg/l) of Moradabad.
- High metal concentration (Manganese 2.28-3.56 mg/l, Lead 0.91-4.035 mg/l, Mercury 0.0124 mg/l, Total Chromium 3.84-6.22 mg/l and Iron 3.50-69.19.00 mg/l) were also observed in 24 drains.
- Inadequate tapping was also observed in 17 drains.
- Inefficient and poorly maintained/non-operational interim remediation measures were observed in 39 drains.
- Further, solid waste was found dumped along 82 drains.
- Analysis results and observations of above referred drains is annexed.

High values of color, BOD, COD and trace metals in wastewater of drains suggests discharge from commercial/industrial activities into such drains. To maintain the water quality of river Ganga and its tributaries in Uttar Pradesh you are requested to take action against polluting activities in drains discharging into river Ganga and its tributaries in Uttar Pradesh from

Contd...

different cities. Following necessary actions are required to be taken immediately:

- UPPCB shall find the reason and source of high color, BOD, COD and trace metals in identified drains and take appropriate action against the contributing source/ industrial units.
- UPPCB shall direct concerned authorities to ensure that drains having broken/damaged/temporary tapping provisions shall be repaired immediately and sewage pumping stations shall be operated regularly so that no wastewater is discharged through tapped drains.
- UPPCB shall direct concerned authority for immediate removal of solid waste dumped along identified drains and to dispose it safely.
- UPPCB shall coordinate with concerned agency regarding inefficient interim remedial measure being taken in drains of river Ganga and its tributaries in Uttar Pradesh.

The action taken report may kindly be provided to CPCB within 30 days of issuance of this letter.

Yours faithfully,

Encl: As above

19/02/24

(A. K. Vidyarthi)
Director & DH, WQM-II

Characteristics of wastewater in drains of Uttar Pradesh of river Ganga and its tributaries (Monitoring date: 24.04.2023 to 01.09.2023)

S. No.	Name of Drain	Status (Tapped/ Untapped)	Confluence to river	Domestic/ Mixed	Flow (MLD)	Pollution Load (TPD)	Parameters							
							Color (Hazen)	pH	BOD (mg/l)	COD (mg/l)	TDS (mg/l)	TSS (mg/l)	TC (MPN/100 ml)	FC (MPN/100 ml)
1.	City Jail Drain, Unnao	Untapped	Ganga	Mixed	22.39	3.18	50	8.06	142	**570**	-	46	$1.3x10^{6}$	$6.8x10^{4}$
2.	Bhairoghat Drain, Farrukhabad	Untapped	Ganga	Mixed	15.55	0.368	**250**	7.4	23.7	61.2	1066	31.2	$1.6x10^{8}$	$9.2 x10^{7}$
3.	Dabka Drain, Kanpur	Untapped	Ganga	Mixed	4.5	-	**150**	7.53	212	476	2302	245	$1.6x10^{10}$	$2.8x10^{9}$
4.	Manaiya Drain, Prayagraj	Untapped	Ganga	Domestic	5.22	1.92	100	7.04	**368**	**582**	1315	116	$1.3x10^{8}$	$3.3x10^{7}$
5.	Ramnagar Drain/ Ghuraha Drain, Varanasi	Untapped	Ganga	Mixed	15.8	3.79	**250**	6.9	**240**	384	1434	37.9	$9.2x10^{8}$	$5.4x10^{8}$
6.	Sundarghat drain, Mirzapur	Tapped (Overflow)	Ganga	Domestic	FCM (due to drain filled with solid waste)	-	75	7.59	197	**506**	571	372	$9.2x10^{9}$	$2.2x10^{9}$
7.	Theri Ghat Bazar Drain, Ghazipur	Untapped	Ganga	Domestic	FCM (due to very lean flow)	-	50	6.44	**336**	**935**	1626	219	$5.4x10^{7}$	$1.1x10^{7}$
8.	Slaughter House/Odean Nallah, Meerut	Untapped	Kali East	Mixed	734.27	260.66	BDL	7.2	**355**	**882**	340	669	$16x10^{12}$	$16x10^{12}$
9.	Lalbagh Drain, Moradabad	Untapped	Ramganga	Domestic	3.47	1.39	8	7.0	**401**	**1218**	992	776	$13x10^{9}$	$14x10^{8}$
10.	Nawabpura Drain-1, Moradabad	Untapped	Ramganga	Domestic	FCM	-	5	7.3	244	**572**	680	429	$21x10^{11}$	$31x10^{9}$
11.	Nawabpura Drain-2, Moradabad	Untapped	Ramganga	Domestic	19.75	4.86	5	7.0	246	**569**	690	194	$24x10^{11}$	$27x10^{9}$

FCM=Flow couldn't measured

Annexure-I

Heavy metal concentration in the following drains:

River Ganga	Tributaries of river Ganga
1. Dabka-1, 2 & 3 Drain, Kanpur (**Cr-3.84 mg/l**) 2. Maniya Drain, Prayagraj (**Hg- 0.0124 mg/l**) 3. Allenganj Nala/Buxi Bund Nala, Prayagraj (**Cr-6.22 mg/l**) 4. Rasulabad-4 Drain, Prayagraj (**Fe-6.32 mg/l**) 5. Salori Drain, Prayagraj (**Fe-57** mg/l) 6. NTPC Drain, Raebareli (**Fe-3.50 mg/l**) 7. Gode Shaheed Drain, Mirzapur (**Fe-3.99 mg/l**) 8. Lift Canal Drain, Mirzapur (**Fe-8.30 mg/l**) 9. Shivpur Drain, Mirzapur (**Fe-3.60 mg/l**) 10. Balughat Drain/Belbeer Ghat Drain, Chunar, Mirzapur (**Fe-4.88 mg/l**) 11. Post Office North Drain Chunar, Mirzapur (**Fe-8.32 mg/l**) 12. Kathal Drain, Balia (**Fe-5.66 mg/l**) 13. DM Banglo Drain, Ghazipur (**Fe-6.57 mg/l**) 14. Theri bazar Drain, Ghazipur (**Fe-4.04 mg/l**) 15. Varuna River/Drain, Varanasi (**Pb-0.91 mg/l**)	16. Chatnag Drain, Prayagraj (**Fe-3.85 mg/l**) of R. Manshita 17. Karela Bagh Drain, Prayagraj (**Fe-7.6 mg/l**) of R. Yamuna 18. GhagharNala1-A/Sadiyapur Drain, Prayagraj (**Fe-8.18 mg/l**) of R. Yamuna 19. Durga/ Daniyal/Lohtha Drain, Varanasi (**Fe-4.74 mg/l**) of R. Varuna 20. Halwakhanda Drain, Kanpur (**Mn-2.28 mg/l**) of R. Pandu 21. Ganda Drain, Kanpur (**Mn-3.56 mg/l**) of R. Pandu 22. Slaughter House/Odean Nallah (**Fe-5.137 mg/l**) of R. Kali East 23. Ghosiyan Drain (**Fe-69.19 mg/l**) of R. Ramganga 24. Jhabbu Ka Nala (**Fe-66.89 mg/l & Pb-4.035 mg/l**) of R. Ramganga

Solid waste found along the drain:

Meerut (Kali East)- Abu Nalla-2, Slaughter House/Odean Nallah, **Hapur (Kali East)**-Hapur city drain, **Kannauj-(Kali East)**-Tammi Nalla

Moradabad (Ramganga)- Jigar colony, MIT Drain

Farrukhabad (Ganga)- Bhairoghat Drain, Bargadiya Drain, Hathikhana Drain

Kanpur (Ganga)- Ganga Vishnu Drain (Shuklaganj), Indra Nagar Drain (Shuklaganj), Rani Ghat Drain, Parmat Drain, Golaghat Drain, Satti Chaura Drain, Airforce Drain, Budhiyaghat Drain, Wajidpur drain, **(River Pandu)-** Halwakhanda Drain, Ganda Drain, COD Drain, Sagarpuri Drain;

Raebareli (Ganga)- Barudda Ghat /Basuda Ghat Drain (Dalmau), Pathawari Ghat Drain (Dalmau);

Pratapgarh (Ganga)- Pakka ghat drain (Manikpur), Raja Hela drain (Manikpur), Prathmik Vidyalaya drain (Manikpur), Mallahan tola drain (Manikpur);

Prayagraj (Ganga)- Sadar Bazar drain, Shivkuti Drain-4, Shivkuti Drain-06, Shankarghat Colony Drains, Shivkuti - 07 Drains, Rasulabad -1 Drain, Chhuhara Mandir -1, **(River Yamuna)-** Karela Bagh Drain, Main Ghaghar Nala, Ghaghar Nala-1-A1, Ghaghar Nala-1-B, Dariyabad Jogighat Drain (Meerapur), Dariyabad Pipal Ghat Drain, Chachar Nala;

Mirzapur (Ganga)- Public Club drain, Sundarghat drain, Hanuman Ghat Drain, Bisunderpur Drain, Barahimiliya drain, Balughat Kaccha Drain, Balughat Pakka Drain, Diwan Ghat New Drain, Bhairamganj West Drain (Chunar), Bhairamganj East Drain, (Chunar), **(River Jargo)**-Saiddupur Drain (Chunar), Tekur Nagar Drain-2 (Chunar);

Varanasi (Ganga)- Bhainsasur Drain, Nagwa Drain/ Assi Nala, **(River Varuna)**-Nai Basti Drain, Central Jail Drain, Orderly Bazar Drain, Chamrautha Drain, Purana pul Drain;

Ghazipur (Ganga)- Afim Factory Colony Drain, Collector Ghat Drain, DM Bungalow Drain, Sai Mandir Drain, Chetnat Ghat Drain, Anzahi Ghat Drain, Roohi Mandi Drain, Shamshan Ghat Drain, Harizan Basti Drain, Kot Ghat Drain, Budhenath Mahadev Ghat Drain (Saidpur), Pakka Ghat Drain (Saidpur), Sangat Ghat Drain (Saidpur), Mahaveer Ghat Drain (Saidpur), Ramghat/Ward No. 15 Malhiya Basti Drain (Saidpur), Jauharganj Drain (Saidpur), Kuluha Drain (Saidpur), Gorwa Drain (Zamania), Kankarwa Drain (Zamania), Karpurimai Drain (Zamania);

Annexure-I

Ballia-(Ganga)-Katahal Drain,

List of inadequate tapping observed in drain:

S. No.	Name of drain	Town	Remarks
1.	Cantt Nalla	Farrukhabad	The IPS was not in operational and sump was filled with sludge so that sewage was being directly discharged to R. Ganga.
2.	Hathikhana Drain	Farrukhababd	Overflow 9.95 MLD was observed in drain during monitoring. Drain tapped to 2.7 MLD Fatehgarh STP through 2.7 MLD MPS but drain receives sewage more than the designed capacity of the STP due to this the remaining sewage is being discharged directly to R. Ganga.
3.	Sundarghat drain	Mirzapur	Overflow was seen during monitoring and flow could not be measured. Garbage observed along the drain.
4.	Parshuram Ghat	Mirzapur	Overflow was seen during monitoring and flow could not be measured due to uneven path and solid waste was found in the drain.
5.	Khandwa Drain	Mirzapur	Overflow was seen during monitoring and flow was observed 40.31 MLD in drain. However, drain was tapped on 14 MLD Pakka Pokhara STP *via* Chetganj IPS of 8.5 MLD capacity. Bio-remediation was installed in this Drain.
6.	Sadar Bazaar Drain	Varanasi	The existing tapping provision was damaged and also choked with water hyacinth.
7.	Orderly Bazar Drain	Varanasi	The existing tapping provision was found damaged and waste water was flowing outside through it.
8.	Hakulganj Drain	Varanasi	Overgrowth of water hyacinth near tapping point was observed which was choking the tapping point inlet.
9.	Purana pul Drain	Varanasi	Overflow seen at tapping point due to choking of inlet with solid wastes and some pipes were also broken at tapping point.
10.	Sadar Bazar drain	Prayagraj	Drain was found partially tapped and diverted to Rasulabad Drain - 4 and finally Rasulabad Drain – 4 is tapped on Rajapur 60 MLD STP *via* Rajapur 60 MLD SPS. Bioremediation system was adopted in the drain.
11.	Allenganj Drain	Prayagraj	Overflow seen at tapping point and flow 33 MLD was observed. Interim remediation was applied after overflow to treat the wastewater.
12.	Mavaiya Drain	Prayagraj	Tapping provision of this drain existed and non-operational due to SPS (35 MLD) near Arail Road was fond non-operational. Flow could not be measured due to waterbody stagnant in drain.
13.	Chhatnag Drain (Lotey Haren Nala)	Jhunsi, Prayagraj	Overflow seen at tapping point and flow 26.56 MLD was observed. Bioremediation technology was installed in the drain and was found operational.
14.	Permiya Drain	Kanpur	Overflow was seen during monitoring and flow 57.6 MLD was observed in drain.
15.	Halwakhanda Drain	Kanpur	This drain is partially tapped to 210 MLD Bingawan STP *via* 20 MLD Halwakhanda SPS. Less capacity of SPS in view of discharge available in the drain including 10 MLD of Ganda Nala.
16.	Ganda Drain	Kanpur	Drain is partially tapped and approximately 10 MLD of sewage from this drain flows by gravity to Halwakahnda SPS.
17.	Nagwa Drain/ Assi Nala	Varanasi	Drain was partially tapped and bypass observed. During visit it was observed 18.75 MLD directly discharge to R. Ganga.

Annexure-I

List of inefficient interim remediation measure adopted in drain of Uttar Pradesh (RD-Lucknow):

River Ganga

1. Bada Mahadev Adarsh Bazar drain, Ghazipur- (BOD deteriorated (**from 31.5 mg/l to 37.4 mg/l**))
2. Chaura Mata Mandir Drain, Chunar, Mirzapur- (BOD deteriorated (**from 18.2 mg/l to 31.0 mg/l**))
3. Balughat/Balbeer Drain, Chunar, Mirzapur- (BOD deteriorated (**from 14.4 mg/l to 61.0 mg/l**))
4. Sadar Bazar Drain, Prayagraj- (BOD deteriorated (**from 25.0 mg/l to 30.2 mg/l**))
5. Chilla drain, Prayagraj- (BOD deteriorated (**from 17.8 mg/l to 84.4 mg/l**))
6. Chhuhara Mandir-02 Drain, Prayagraj- (BOD deteriorated (**from 22.6 mg/l to 31.6 mg/l**))
7. Golaghat Drain, Kanpur (BOD deteriorated (**from 48.0 mg/l to 56.0 mg/l**))
8. Dabka drain, Kanpur (BOD deteriorated (**from 41.2 mg/l to 212.0 mg/l**))
9. Sadak Ghat drain, Dalmau, Raebareli-(BOD deteriorated (**from 7.4 mg/l to 20.7 mg/l**))
10. Nagwa Drain/ Assi Nala, Varanasi-(BOD deteriorated (**from 104 mg/l to 134 mg/l**))
11. Budhenath Mahadev Ghat Drain-(BOD deteriorated (**from 21.6 mg/l to 24.0 mg/l**))
12. Gorwa Drain, Zamania, Ghazipur-(BOD deteriorated (**from 23.6 mg/l to 28.6 mg/l**))
13. Kankarwa Drain, Zamania, Ghazipur-(BOD deteriorated (**from 39.7 mg/l to 46.0 mg/l**))
14. Karpurimai Drain, Zamania, Ghazipur-(BOD deteriorated (**from 15.6 mg/l to 23.2 mg/l**))

Tributaries of river Ganga
River Mansahaita

15. Shastri Bridge Nala, Jhusi, Prayagraj (**from 5.75 mg/l to 7.60 mg/l**))

List of poorly maintained/non-operational interim remediation measure in drain of Uttar Pradesh
River Ganga

1. Collector Ghat Drain, Ghazipur-Bioremediation system was **poorly maintained** (the culture from the tank was not falling into the drain and not getting properly mixed).
2. Maksud Ghat Drain, Ghazipur-Bioremediation system was **poorly maintained**
3. Balughat Kaccha Drain, Mirzapur- Bioremediation system was **poorly maintained**
4. Baswariya Drain, Mirzapur-Bioremediation system was **poorly maintained**
5. Ganga Vishnu Drain, Shuklaganj-Bioremediation system was **not installed at appropriate place.**
6. Indra Nagar Drain, Shuklaganj-Bioremediation system **was not installed at appropriate place.**
7. Ravidas Nagar drain, Shuklaganj, Unnao-Bioremediation system was **not installed at appropriate place.**
8. Srinagar drain, Shuklaganj, Unnao-Bioremediation system was **not installed at appropriate place.**
9. Nehru Drain/Nehru Park Nala, Prayagraj-Bioremediation system was **non-operational**
10. Panki Drain, Kanpur-Bioremediation system adopted on a second order drain & **Ineffective**
11. Pathvari Mata Temple drain, Dalmau, Raebareli-Culture storage tank was found almost **empty**
12. Ganda/Local Drain, Mughalsarai, Chandauli-Bioremediation was found **non-operational**
13. Kot Ghat Drain, Saidpur, Ghazipur-Interim remediation measure adopted & **defunct.**
14. Pakka Ghat Drain, Saidpur, Ghazipur- Interim remediation measure adopted & **non-operational**
15. Sangat Ghat Drain, Saidpur, Ghazipur-Interim remediation measure was found **defunct & empty tank**
16. Raja Hela drain, Manikpur, Pratapgarh-Bioremediation system was **poorly maintained**
17. Mallahan tola drain, Manikpur, Pratapgarh-Bioremediation system was **poorly maintained**
18. Luv Kush Drain, Bithoor, Kanpur-**Bypass observed**
19. Bhannu Nala, Bithoor, Kanpur-**Bypass observed**
20. Peshwa Nala, Bithoor, Kanpur-**Bypass observed**
21. Laxman Ghat Drain, Bithoor, Kanpur-**Bypass observed**
22. Kalwari Ghat Drain, Bithoor, Kanpur-**Bypass observed**

Tributaries of river Ganga

23. Ghaghar Nala- 1A/ Sadiyapur Drain, Prayagraj- Interim remediation was **non-functional.**
24. Halwakhanda Drain, Kanpur- Bioremediation system adopted **on a second order drain** & **several drains meet into Halwakhanda drain after the bio-remediation.**

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Speed Post/E-mail

F. No.: PJ/2/2022-WQM-II-HO-CPCB-HO **Date: August 06, 2024**

To,

Member Secretary,
Uttar Pradesh Pollution Control Board,
Building No. TC-12 V, Vibhuti Khand,
Gomti Nagar, Lucknow - 226010,
Uttar Pradesh

Sub: Status of action taken regarding pollution in drains discharging into river Ganga and its tributaries in state of Uttar Pradesh.

Reference:

1. *Letter dated **24.11.2023** issued to UPPCB regarding Pollution of Rivers Kali-East caused due to wastewater discharging via drains into the river.*
2. *Letter dated **19.02.2024** issued to UPPCB regarding the discharge of industrial effluent in drains discharging into the river Ganga and its tributaries in the state of Uttar Pradesh.*
3. *Directions dated **22.04.2024** issued to UPPCB u/s 18(1)(b) of the Water (Prevention and Control of Pollution) Act, 1974 regarding discharge of untreated industrial effluents into Begrajpur drain, Muzaffarnagar, Uttar Pradesh.*
4. *Letter dated **28.06.2024** issued to UPPCB regarding Pollution in drains discharging into river Ganga and its tributaries in state of Uttar Pradesh.*
5. *Letter dated **18.07.2024** issued to UPPCB regarding pollution in the drains discharging into River Kali East from Khatauli, Muzaffarnagar to Kasganj.*
6. *Letter dated **24.07.2024** issued to UPPCB regarding pollution in the drains discharging into river Ramganga in Uttar Pradesh.*

Sir,

Central Pollution Control Board (CPCB) jointly with Uttar Pradesh Pollution Control Board (UPPCB) monitors the drains discharging directly into river Ganga and its tributaries on half yearly basis *i.e.* pre- and post- monsoon seasons.

Based on drain monitoring data of pre- and post- monsoon, 2023 CPCB vide above referred letters requested to UPPCB to take necessary actions regarding pollution in drains, solid waste disposal along the drains, inefficient interim remedial measures adopted in drains and inadequate tapping of the drains.

So far, no action taken report has been received from UPPCB. Therefore, you are requested to look into the matter further and direct the concerned officials and authorities to take necessary action. The action taken report shall be submitted to CPCB within 15 days from the date of issuance of this letter.

Yours faithfully,

06/08/24

(A. K. Vidyarthi)
Director & DH, WQM-II

Gmail

Mukul Katyal <advmukulkatyal@gmail.com>

Advance Service | Saurabh Tiwari vs Union of India and Ors. | MA No. 59 of 2024 in OA No.56 of 2024

1 message

Mukul Katyal <advmukulkatyal@gmail.com> 9 September 2024 at 13:07
To: "saurabhtiwarihighcourt@gmail.com" <saurabhtiwarihighcourt@gmail.com>, secy-moef@nic.in, dg@nmcg.nic.in, secy-mowr@nic.in, chairman-cwc@nic.in, "ms@uppcb.in" <ms@uppcb.in>, csup@nic.in, dmall@nic.in
Cc: Vikrant Pachnanda <vikrant.pachnanda@gmail.com>

Dear Sir / Ma'am,

We refer to the captioned matter and are concerned for Respondent No.5 - Central Pollution Control Board ["CPCB"].

Please find attached a copy of the Reply Affidavit being filed in the captioned matter on behalf of CPCB

Regards,
Mukul Katyal
Advocate

Address: C - 485, LGF, Defence Colony, New Delhi - 110 024, India

M.: +91 88823 66999 | **E**.: advmukulkatyal@gmail.com

Reply in MA No.59 of 2024.pdf
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